

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016  
NAME OF THE THE CORPORATE DEBTOR  
DATE OF COMEMNCEMENT OF CIRP  
LIST OF CREDITORS AS ON

IMP-POWERS LTD  
29-Mar-22  
03-03-2023

SN	DETAILS OF CLAIMANT		RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %					
1	CGST & CE Commissionerate, Division-VIII	CENTRAL GOVERNMENT	07.04.2022	7,94,00,775.00	0.00	GST and Excise	NO	0.00%	0.00	0.00	0.00	7,94,00,775.00	The amount of claim was admitted as per the Annexure A and Annexure B submitted by the claimant. However, the CESTAT orders submitted by the claimant now reveal that the department's contention has been rejected by it. Further, the matters are under appeal at HC and SC but the final adjudication reveals that the department's contention is not correct. Hence rejected.
2	Employee's Provident Fund Organization	CENTRAL GOVERNMENT	08.04.2022	32,77,692.00	32,77,692.00	PF	NO	0.00%	0.00	0.00	0.00	0.00	Claim for Jan and Feb 2022 received now
3	CGST & CE Commissionerate, Division-X	CENTRAL GOVERNMENT	11.04.2022	12,49,987.00	12,49,987.00	GST	NO	0.00%	0.00	0.00	0.00	0.00	+ interest 24% upto date of payment +penalty 15% claimed but not admitted
4	Custom(Export)	CENTRAL GOVERNMENT	12.04.2022	1,37,70,533.00	0.00	CUSTOM DUTY	NO	0.00%	0.00	0.00	0.00	1,37,70,533.00	Admitted claim where not informed to customs
5	Directorate General of GST Intelligence	CENTRAL GOVERNMENT	18.04.2022	17,64,65,580.00	0.00	GST	NO	0.00%	0.00	0.00	0.00	17,64,65,580.00	No demand raised
6	AC Customs	CENTRAL GOVERNMENT	22.04.2022	7,55,16,412.90	4,58,08,750.81	CUSTOM DUTY	NO	0.00%	0.00	0.00	0.00	2,97,07,662.09	Admitted claim where license was utilised and not informed to customs. Now information for all has been submitted.
7	Employees' State Insurance Corporation	CENTRAL GOVERNMENT	02.05.2022	4,468.00	4,468.00	ESIC	NO	0.00%	0.00	0.00	0	0.00	
8	The Income Tax Officer (TDS) 1 (2) (4)	CENTRAL GOVERNMENT	19.05.2022	12,45,300.00	12,45,300.00	IT	NO	0.00%	0.00	0.00	0.00	0.00	intt and penalty of past
8				35,09,30,747.90	5,15,86,197.81	0.00	0.00	0.00	0.00	0.00	0.00	29,93,44,550.09	